

Declaration of Assets and Liabilities

Year 2022-2023

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ABHITESH  
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15/2/23

ABHITESH KUMAR, son/daughter/wife of Late. Kamal Narayan Choudhary

aged 54 years, belonging to Bihar Vidhan Sabha

service and presently working as Assistant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	12,000	1200	1200	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	14,00,000	2,00,000	Nil	Nil	
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3,00,000	1,00,000	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Mahindra VAN 2014 Exild	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Nil	Gold 300 gm 2,00,000	Nil	Nil	
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Memo(\$)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	9000000 Katta	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (e)	Amount outstanding as on .....
(a)	(i) Loans from Banks	S. B. I	16,00,000
	(ii) Loans from Financial Institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-ACNPK 2793	61842
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

**C. Personal Detail**

GPF/GPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-     (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *Arhitesh* .....

Name of Employee: *ARHITESH KUMAR*

Designation: ..... *Assistant* .....

Department: *Bihar Vidhan Sabha*

Place: *PATNA*

Date: *15/2/2023*

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.